

**Installation of a Computer by American Central Intelligence Agency**

8188. SHRI SUBHASH YADAV:  
SHRI KRISHNA PRATAP  
SINGH:  
SHRI RAMAVATAR  
SHASTRI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Times of India dated the 25th March, 1981 to the effect that the American Central Intelligence Agency has installed a computer at the U. S. International Communication Agency building in New Delhi for maintaining biodatas; and

(b) if so, the facts thereabout and the reaction of Government thereto?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) Government have received a proposal from U. S. Embassy for the installation of a special computer. This proposal for computerisation covers WANG VS Computer System with terminal links between American Embassy, Chanakyapuri and the American Centre, located at Kasturba Gandhi Marg. The computer facility is proposed to be used for the following operations:—

1. Administrative Personnel Information File.
2. Property Inventory Status File
3. Residential Maintenance File
4. Subscriber List for Span and other Publications of the Embassy.
5. Word Processing Applications at American Centre.

In addition to this WANG computer, the Embassy also have three Micro-computers which they are using for introductory level training. As per their projected plan they have no intention of setting up any other computer in India in the near future. In their proposal, they wish to link this system with Washington DC after about 9 years and to instal 3 Word

Processing System based on Micro-computers to support approximately 12 CRT terminals and 6 printers. Word Processing Systems are intended for report creation and to improve routine correspondence handling.

The US Embassy has been permitted by the Department of Electronics to import and instal this computer on condition that they will obtain prior permission of the Government of India before establishing any communication link outside India.

**Tamrapatras to Freedom Fighters**

8189. SHRI R. P. YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in spite of the assurance given by the Home Minister on the floor of the House on July 22, 1980, that the freedom fighters would continue to be awarded "Tamrapatras", the practice has since been abandoned; and

(b) if so, the reasons thereof

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The Scheme for award of Tamrapatras to Freedom Fighters, which was discontinued in May, 1978 by the then Government, has since been revived. The State Governments/Union Territory Administrations have been requested to expedite the distribution of Tamrapatras to eligible Freedom Fighters.

**उत्तर प्रदेश के औद्योगिक क्षेत्र में श्रमिकों को सुविधाएँ**

8190 श्री निहाल सिंह : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :-

(क) उत्तर प्रदेश में श्रमिकों के हित के लिए राज्य सरकार द्वारा औद्योगिक क्षेत्रों में कितने सामान्य केन्द्र भवन फील्ड हेस्टल श्रमिक बस्तियों का निर्माण किया गया तथा इनका निर्माण किन-किन स्थानों पर किया गया ; और